

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Details of number of cases of crimes against women registered by Delhi Police during the last three years and the current year (upto 30.06.2017) are as under:-

Crime Head	2014	2015	2016	2017 (upto 30.6.2017)
Rape	2166	2199	2155	1026
Assault on women with intent to outrage her modesty (354 IPC)	4322	5367	4165	1685
Insult to the modesty of women (509 IPC)	1361	1492	918	326
406 IPC	21	15	12	8
498 IPC	176	185	189	81
406/498A IPC	2997	3336	3676	1275
Dowry Prohibition Act	13	20	18	7
Dowry Death	153	122	162	65

(c) and (d) The various concrete measures taken by Delhi Police to check the incidents of crime against women and instil confidence in the minds of girls and women, *inter alia*, include dynamic identification/mapping of crime-prone areas and strategic deployment of police resources including pickets, foot patrolling and the PCR vans to enhance visibility and prevent crime against women, setting up of Women Helpline No.1091, increasing the number of lines of Women Helpline No. 1091 from 4 to 10, Anti-Stalking services, Himmat SOS, exclusive Help Desks in Police Stations for women, deployment of local police and PCR vans outside girls' schools and colleges at opening and closing time, watch on vulnerable routes, zero-tolerance policy and prompt action against eve-teasers, Thana level women safety committees, self-defence training for women/children, gender sensitization course for police personnel, security audit of paying guest accommodation/girls hostels and deployment of women police officers in civil clothes at busy places.

Narcotic drugs business in Gujarat

1973. SHRI SHANKARBHAI N. VEGAD:

MAHANT SHAMBHUPRASADJI TUNDIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received complaints about the narcotic drugs business

in Gujarat in the last two years; and

(b) if so, the details thereof and action taken against the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No such complaints have been received at central level. However, the details of major drugs seized in the Gujarat State for the years 2015 and 2016 are given in the Statement (*See below*). The number of cases and persons arrested are furnished as follows:—

Sl. No.	Particulars	2015	2016
1.	Number of cases	62	75
2.	Number of arrested persons	71	142

NDPS Act, 1985 provides strict measures for prosecution by various drug law enforcement agencies.

Steps taken by the Government to prevent drug trafficking include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs and Psychotropic Substances and Precursor Chemicals, training programmes for law enforcement officials for upgrading their skills for combating drug menace. A Healthy Campus initiative is also being conducted by the Ahmedabad Zonal unit of Narcotics Control Bureau at various schools, colleges and professional institutes in Gujarat to spread awareness about the ill effects of drug abuse and how to lead a healthy drug free life.

Statement

Seizure of major drugs in Gujarat for the year 2015 and 2016

		(Qty. in kgs.)	
Sl. No.	Name of Drugs	2015	2016
1.	Amphetamine Type Stimulants	0	1419.05
2.	Ganja	1867.42	6674.99
3.	Hashish	13.89	29.39
4.	Heroin	0.00	3.88
5.	Opium	2.75	125.54
6.	Poppy Straw + Poppy Husk	322.24	5894.53

Sl. No.	Name of Drugs	2015	2016
7.	CBCS* (no. of bottles)	25	0
8.	Tablets of all types** (In No.)	99536	967700

*CBCS-Codeine Based Cough Syrups.

**Tablets of all types-Diazepam, Lorazepam, Alprazolam, Nitrazepam etc.

Anti-National activities along Kutch border with Pakistan

1974. SHRI SHANKARBHAI N. VEGAD:

MAHANT SHAMBHUPRASADJI TUNDIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has found any anti-national activities along Kutch border with Pakistan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) No case of Anti-National activities, that is, smuggling of weapons/contrabands/Fake Indian Currency Notes (FICN) as well as infiltration have been reported in Border Security Force (BSF) Area of Responsibility (AOR) along Kutch border with Pakistan.

Traffic jam in Delhi

†1975. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that due to slow speed of vehicles in peak and off peak hours on the roads of Delhi, people get stuck in jam for most of the time;

(b) the steps taken by Government to make roads of Delhi jam-free and to maintain the prescribed speed limits of vehicles on the roads; and

(c) the reasons for long jams on the roads of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Delhi Police has reported that due to heavy flow of traffic on Delhi roads, particularly during peak hours, the speed

† Original notice of the question was received in Hindi.